

Welfare Extension Projects Hoshiarpur

1241. **Shri D. C. Sharma** : Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 393, on the 3rd August, 1956 and state :

(a) whether the location of the three Welfare Extension Projects to be opened in the District of Hoshiarpur has since been decided; and

(b) if so, the names of those places ?

The Deputy Minister of Education (Dr. M.M. Das) : (a) No, Sir.

(b) Does not arise.

Handling of Crowd by Police

1242. { **Shri D. C. Sharma** :
Shri Kamath :

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 2029 on the 11th September, 1956, and state :

(a) whether any directive regarding the handling of crowd by the Police has since been issued; and

(b) if so, the nature of the directive ?

The Minister in the Ministry of Home Affairs (Shri Datar) (a) No, specific directive has been issued.

(b) Does not arise.

Mercy Petitions

1243. { **Shri D. C. Sharma** :
Shri Bibbhuti Mishra :

Will the Minister of Home Affairs be pleased to state :

(a) the number of mercy petitions against death sentences received from different States since the 1st August, 1956;

(b) the number of convicts among them who were pardoned;

(c) the number of applications still pending; and

(d) the main points in the mercy petitions which are specially looked into ?

The Minister in the Ministry of Home Affairs (Shri Datar) (a) 53.

(b) No convict was granted pardon, but death sentence was commuted to imprisonment for life in the case of 13 prisoners.

(c) 14.

(d) All points made in the mercy petitions are given the most careful consideration.

Pakistan Nationals

1244. **Shri D.C. Sharma** : Will the Minister of Home Affairs be pleased to state the number of Pakistan Nationals who have been fined and sentenced to imprisonment during 1956 so far in West Bengal for contravening the passport rules ?

The Minister in the Ministry of Home Affairs (Shri Datar) : The information is being collected and will be laid on the Table of the House when received.

Riots in Part 'C' States

1245. **Shri D. C. Sharma** : Will the Minister of Home Affairs be pleased to state the number of riots that took place in the centrally administered territories from the 1st January to the 31st October, 1956 ?

The Minister in the Ministry of Home Affairs (Shri Datar) : 214 cases upto and the end of November, 1956.

Import of Guns

1246. **Shri D.C. Sharma** : Will the Minister of Defence be pleased to state :

(a) whether it is a fact that guns are imported from foreign countries; and

(b) if so, the names of the countries from which they are imported ?

The Minister of Defence Organisation (Shri Tyagi) : (a) Yes, but on a very restrictive scale.

(b) It will not be in the public interest to disclose this information.

Multi-purpose School

1247. **Shri D. C. Sharma** : Will the Minister of Education be pleased to state the amount proposed to be provided for the opening of multi-purpose schools in Punjab during 1956-57 ?

The Deputy Minister of Education (Dr. M. M. Das) : Rs. 14. 15 lakhs.